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SLP(C)No. 6817 OF 2002  
ITEM No.49

Court No. 1

SECTION IVA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.6817/2002  
(From the judgement and order dated 27/07/2001 in LPA 432/98  
of The HIGH COURT OF M.P AT JABALPUR)

G.M., S.E.C.L. KORBA & ANR.

Petitioner (s)

VERSUS

KULESHWAR PRASAD & ANR.

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for exemption from filing O.T. )

Date : 30/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. Mukul Rohtagi, ASG  
Mr. K.S. Bhati,Adv.

For Respondent (s) Mr. Prakash Shrivastava,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J.R

The special leave petition is dismissed.

(D.P. WALIA)  
Court Master

(S.L. GOYAL)  
Court Master